

run the school and the manner in which Government exercise control thereon;

(c) whether 15 Legislators of Bihar have submitted a memorandum to Government in regard to the irregularities alleged to have been committed there;

(d) If so, the details thereof; and

(e) the action taken or proposed to be taken in this regard ?

RAKSHA MANTRI (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) The Principal of the School is Lt. Col. R. L. Gadeock under the guidance and supervision of a Local Board of Administration on which members of the Central and State Governments as well as Educationalists are included. The school is also periodically inspected by the Hony. Secretary of the Sainik School Society.

(c) Yes, Sir.

(d) The complaints were principally on the alleged deterioration of educational standards in the School and a number of other administrative irregularities in the running of the School.

(e) After a thorough investigation suitable action has been taken on the complaints and the complaints informed of the same.

Nationalisation of Property of Indian Nationals in Burma

110. **SHRI K. S. CHAVDA :** Will the **VIDESH MANTRI** be pleased to state :

(a) whether the Burmese Government had nationalised all business establishments in 1964 thereby taking over all assets, merchandise etc. from Indian Nationals;

(b) if so, whether compensation had been paid to them by the Burmese Government;

(c) if the answer to part (b) be in the negative, the steps which Government have taken or propose to take to give compensation to Indian Nationals; and

(d) whether Government intend to give interest free loans against the stocks nationalised by Government of Burma to all those who are trying to rehabilitate themselves in India ?

VIDESH MANTRALAYA MEN UP MANTRI (SHRI SURENDRA PAL SINGH) :

(a) Yes, Sir.

(b) and (c). The question of compensation of assets is under the consideration of the Government of India and the Govt. of Burma.

(d) The Government of India has already instituted certain measures to provide relief and assistance in those cases who might need them. Granting of interest free loan against the stocks nationalised by the Government of Burma for all those who are trying to rehabilitate themselves in India is not intended.

मद्रास में 65 मंजिले भव्य भवन का निर्माण

111. श्री मोहन स्वर्ण : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मद्रास में एक 65 मंजिले भव्य-भवन का निर्माण किया जा रहा है जिसमें केन्द्रीय सरकारी कार्यालय स्थित होंगे;

(ख) यदि हाँ, तो तत्संबंधी व्यौरा क्या है;

(ग) उक्त भवन पर कितनी लागत आयेगी; और

(घ) इस भवन के कब तक पूरा हो जाने की संभावना है ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के० शुक्लराव) : (क) से (घ). केन्द्रीय सरकारी कार्यालयों को स्थान देने के लिए मद्रास में एक 65 मंजिला भवन बनाने का केन्द्रीय सरकार का कोई प्रस्ताव नहीं है।